NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 872/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Honest Security Services

V/s.

Sapphire Land Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

SUBIR HUMAN Soll Soll Poll (3.10. 1)

for Respondent Soll [3.10. 1]

for Respondent Soll [3.1

1. The Learned Representatives both the sides are present.

2. Adjourned to 21.11.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 13.10.2017

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Sd/-

M.K. SHRAWAT Member (Judicial)

